

(c) if so, the reasons therefor;

(d) whether Union Government have any proposal to provide houses for the cured leprosy patients for their rehabilitation through any other scheme; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) and (b). Yes, Sir.

(c) Indira Awas Yojana (IAY) is a sub-scheme of Rural Landless Employment Guarantee Programme (RLEGP), which is basically an employment generation programme. Under the Yojana, houses are constructed for the target group consisting of Scheduled Castes, Scheduled Tribes below the poverty line and the freed bonded labourers in the rural areas. The target group does not include the cured leprosy patients. The Government of Orissa was, however, advised that cured leprosy patients belonging to SC/ST who may be below poverty line should be given preference in allotment of IAY houses.

(d) No, Sir.

(e) Question does not arise.

Afforestation in Catchment Area in Orissa

6308. DR. KRUPASINDHU BHOI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the afforestation programme for soil conservation is being implemented in the catchment areas of Orissa;

(b) if so, the details thereof; and

(c) whether the afforestation programme has been taken up in the catchment areas of Hirakund and Rengali also?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c). Afforestation forms a component of the package of soil conservation programme which includes plantation of suitable species of trees and cashew, sisal, coffee plantations etc. This is being done in the catchments of Hirakud and Rengali Mandira also.

Maternity Leave to Women Working in ICDS

6309. SHRI V. SOBHANADREESWARA RAO: Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state:

(a) whether women working under Integrated Child Development Services Programmes are not given maternity leave and other benefits at the time of delivery of second child while women working in other Central Services are given these benefits at the time of delivery of second child;

(b) if so, whether there is a proposal to give such benefits to women working under ICDS Programme; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) to (c). The Integrated Child Development Services (ICDS) Scheme is administered through the State Governments. Functionaries under the Scheme are of two types: regular Gov-

ernment employees and voluntary, part-time honorary workers. The regular Government employees are eligible for benefits, including maternity leave, as per the rules of the respective State Governments. Subject to the normal conditions for eligibility, a voluntary, part-time, honorary worker under the ICDS Scheme is allowed paid absence as under:—

- (i) for a period of 90 days in the event of maternity, subject to a maximum of 2 such periods;
- (ii) for a period not exceeding 42 days in the event of abortion/miscarriage, the facility being available for one such abortion/miscarriage only.

Spreading of Ulcerative Disease Syndrome to Orissa

6310. SHRI SOMNATH RATH:
SHRI KAMLA PRASAD
SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether ulcerative disease syndrome (U.D.S.) which has killed fish in West Bengal and North Eastern States has now spread to Orissa;

(b) if so, the details of steps taken to forewarn the people of the disease; and

(c) whether people eating such kind of disease-affected fishes are liable to suffer from any disease; if so, the steps taken to avert the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATIVE IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes Sir. Ulcerative Disease

Syndrome (UDS) has recently appeared in some places in Orissa.

(b) States were forewarned about the disease and informed about remedial measures to be taken in the event of spread of the disease.

(c) There is no report of any human mortality from India or abroad due to eating cooked affected fish. However, people have been advised not to consume disease affected fish as a precautionary measure.

Scarcity of Animal Vaccine

6311. SHRI V.S. KRISHNA IYER: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is scarcity of animal vaccine in the country; and

(b) if so, the steps taken by Government to meet the demand of animal vaccine?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) No, Sir.

(b) Question does not arise.

Central Assistance for Poultry and Poultry Products Marketing Corporation

6312. SHRI V.S. KRISHNA IYER: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Karnataka Government has sought approval and central assistance for poultry and the Poultry Products Marketing Corporation;

(b) if so, the amount of central assis-